



കേരള സർക്കാർ  
Government of Kerala  
2020



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI  
Reg. No. KL/TV(N)/634/2018-20

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

വാല്യം 9 Vol. IX	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2020 ജൂലൈ 7 7th July 2020	നമ്പർ No. } 27
		1195 മിഥുനം 23 23rd Mithunam 1195	
		1942 ആഷാഢം 16 16th Ashadha 1942	

## PART IV

# Private Advertisements and Miscellaneous Notifications

### NOTIFICATION

I, Kavitha T R, Kalluvila Puthen Veedu, Kalunkil, Avanakuzhi, Nellimoodu P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 524, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S. S. L. C. Book No. E 319330 with Register No. 12635 of March 1992, is corrected as SIUC Christian Nadar vide Certificate No. A6/5831/20/K.Dis., dated 1-6-2020, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,  
4-6-2020.

KAVITHA T R

Gaz. No. 27/2020/DTP (Part IV).

### NOTIFICATION

I, Soumia V J, S S Cottage, Karinchoor, Vlathankara P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 134, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Latin Catholic Nadar in my S. S. L. C. Book No. G 341990 with Register No. 408791 of March 1994; is corrected as SIUC Christian Nadar vide Certificate No. A6/25910/19/K.Dis., dated 29-5-2020, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,  
8-6-2020.

SOUMIA V J

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Valsamma P P, Nandanam, House No. 126, 8th Lane, Krishna Nagar, Peroorkada P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 005, holder of S. S. L. C. Book No. 186940 with Register No. 39178 of March 1981; Birth Certificate with Registration No. 15/04, date of Registration 19-8-2004, issued by the Registrar of Births & Deaths, Kottiyoor Grama Panchayat; also known as Valsama Parasseriel in the Permanent Account No. BTPXV4363G issued from Income Tax Department, Government of India and known as Valsamma Parasseriel in the Passport No. T 9901367, date of issue 14-10-2019, issued from the Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I have changed my name as Valsa.

This change will come into effect in all records related to me.

Thiruvananthapuram,  
27-5-2020.

VALSAMMA P P

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sunitha R. S, 'Kavitha', TC 20/60(2), GNRA-55, Shivalayam Road, Melarannoor, Karamana P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 002, holder of S. S. L. C. Book No. F 401103 with Register No. 208776 of March 1993; Pre-Degree Examination Certificate Sl. No. 16480 with Register No. 75627 of April 1997, issued from University of Kerala; Bachelor of Arts Degree Certificate with Register No. 264531 of April 2000, issued by the Vice-Chancellor, University of Kerala; Typewriting English Lower Examination Certificate Serial No. K 071356 with Register No. 53965/1994 of July 1994, issued from Board of Technical Examinations, Government of Kerala; Typewriting Malayalam Lower Examination Certificate Serial No. L 059475 with Register No. 47567/1997 of July 1997, issued from Board of Technical Examinations, Government of Kerala; Typewriting English Higher Examination Certificate Serial No. M 053925 with Register No. 20612/1998 of February 1998, issued from Board of Technical Examinations, Government of Kerala; Computer Data Entry Operation Course Certificate with Register No. 12521/97, issued from Shramik Vidyapeeth Thiruvananthapuram; Diploma in Computer Applications Certificate No. 86269 with Register No. 716331, dated 18-9-2015, issued from Centre For Development of Imaging Technology (C-DIT), Thiruvananthapuram; Marriage Certificate with Registration No. 01644, date of Registration 18-12-2002, issued from Corporation of Thiruvananthapuram; Ration Card No. 1102050203 (Sl. No. 4), dated 15-3-2017, issued by the City Rationing Officer North, Thiruvananthapuram; Electoral Identity Card

No. FVM1018118, dated 5-8-2000, issued by the Electoral Registration Officer, Thiruvananthapuram LA Constituency; Employment Exchange Registration Identity Card with Registration No. W744/98, date of Registration 15-7-1997, issued from District Employment Exchange, Thiruvananthapuram; Driving Licence No. 1/3747/2014, dated 24-4-2014, issued by the ALA Thiruvananthapuram; Birth Certificate with Registration No. 348/2004, date of Registration 22-4-2004, issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram, of my daughter Meghana Subin; Birth Certificate with Registration No. 32996/2009, date of Registration 19-12-2009, issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram, of my son Meghanath S. B, also known as Sunitha Subin in the Permanent Account No. AYNPR8908B, issued from Income Tax Department, Government of India, is one and the same person. Hereafter I will be known by the name Sunitha Subin only consequent on my marriage.

This change will come into effect in all records related to me.

Karamana,  
4-6-2020.

SUNITHA R. S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Saranya R. Chandran, 'Sivaprasadam', Vattavila, T. C. 19/2257 (2), Thirumala P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 006, holder of S. S. L. C. No. C 041958 with Register No. 665060 of March 2003; Higher Secondary Examination (Class XII) Certificate No. HSE 0040542 with Register No. 1528887 of March 2005, issued from Board of Higher Secondary Examination, Government of Kerala; Bachelor of Technology Degree Certificate No. 0169136 with Register No. 41503805/41503706/05406046 of June 2009, issued by the Vice-Chancellor, University of Kerala; Birth Certificate with Registration No. 101/1988, date of Registration 5-2-1988, issued from Corporation of Thiruvananthapuram; Driving Licence No. 1/6281/2006, dated 30-10-2018, issued by the ALA Thiruvananthapuram; Permanent Account No. AKZPC6603L, issued from Income Tax Department, Government of India; Marriage Certificate with Registration No. 5164/2011 date of Registration 19-11-2011, issued from Corporation of Thiruvananthapuram, also known as R. Saranya in the Ration Card No. 1102019168 (Sl. No. 2), dated 15-3-2017, issued by the City Rationing Officer North, Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Saranya Deepu Mohan consequent on my marriage.

This change will come into effect in all records related to me.

Thirumala,  
10-6-2020.

SARANYA R. CHANDRAN

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Neethu V, Sooryakanthi, Thadatharikathu Veedu, Thennoor P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 563, holder of S. S. L. C. Certificate No. H 389154 with Register No. 516737 of March 2008, have embraced Christianity from Hindu, Pulaya Community vide Baptism Certificate dated 5-4-2011, issued from Seventh day Adventist Church, Sooryakanthy, with the same name. Hereafter I will be a member of Christian, Pulaya Community.

This change will come into effect in all records related to me.

Nedumangad,  
15-6-2020.

NEETHU V

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ratheesh Kumar S, Sivakrishna Bhavan, House No. 373, Alappuzha Junction, Kallambalam P. O., Varkala Taluk, Thiruvananthapuram District, Pin-695 605; holder of Standard X-Equivalency Certificate No. AF 146740 with Register No. 215445 of September 2013; Senior Secondary Examination Certificate with Roll No. 090012143076, dated 1-11-2016, issued by the Chairman, National Institute of Open Schooling, Government of India; Marks Statement of Senior Secondary School Examination with Roll No. 090012143076, dated 6-6-2016, issued by the Director, National Institute of Open Schooling, Government of India; Migration Cum Transfer Certificate with Roll No. 090012143076, dated 6-6-2016, issued from National Institute of Open Schooling, Government of India; Equivalence Certificate No. Acd/Spc (1)/47246/2016/HSE(EQ)-1, dated 23-11-2016, issued from Directorate of Higher Secondary Education, Thiruvananthapuram; Permanent Account No. DGTPR6282M, issued from Income Tax Department, Government of India; Driving Licence No. 16/4226/2008, dated 1-2-2019, issued by ALA, Attingal; Marriage Certificate with Registration No. 169/2019, date of Registration 24-6-2019, issued by the Local Registrar, Ambalapuzha South Grama Panchayat; also known as Ratheeshkumar in the Ration Card No. 1104037319 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Chirayinkeezhu; known as

Ratheesh Kumar in the Electoral Identity Card No. AKE0010660, dated 8-3-2019, issued by the Electoral Registration Officer, Varkala Constituency; Marriage Certificate No. 38/2018, dated 30-8-2018, issued by the Marriage Officer, Varkala; and known as Ratheesh Kumar Sadasivan in the Passport No. S0072081, date of issue 9-4-2018, issued from the Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I have changed my name as Nandan S K.

This change will come into effect in all records related to me.

Varkala,  
2-6-2020.

RATHEESH KUMAR S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Unnikuttan M, Chettiyantevila Veedu, Anakunnam, Pallickal P. O., Varkala Taluk, Thiruvananthapuram District, Pin-695 604; holder of S. S. L. C. Certificate No. G 632357 with Register No. 139542 of March 2007; Higher Secondary Examination Certificate No. HSE A 140209 with Register No. 5037658 of March 2009, issued by Board of Higher Secondary Examinations, Government of Kerala; Degree of Bachelor of Technology under Mechanical Engineering Certificate No. 0314669 with Register No. 40308803/09427048, dated 5-2-2014, issued by the Vice Chancellor, University of Kerala; Degree of Master of Technology in Mechanical Engineering with specification in Production Engineering Certificate No. 0104241 with Register No. TCR16MEPE18, dated 24-11-2018, issued by the Vice Chancellor, APJ Abdul Kalam Technological University; Electoral Identity Card No. AKE0449926, dated 20-9-2015, issued by the Electoral Registration Officer, Varkala Constituency; Driving Licence No. 16/6847/2012, dated 25-9-2012, issued by Asst. LA, Attingal; Permanent Account No. AFFPU6118P, issued from Income Tax Department, Government of India; Ration Card No. 1171033736 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Varkala; have changed my name as Unnikrishnan M.

This change will come into effect in all records related to me.

Varkala,  
19-6-2020.

UNNIKUTTAN M

## NOTIFICATION

I, Vikraman M, Shilpa Bhavan, Kizhakke Puthen Veedu, Amboori, Amboori P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 505, do hereby notify for the information of all authorities concerned and the public that my minor daughter Shilpa V S, holder of School Certificate dated 1-6-2020 with Admission No. 13900, date of Admission 31-5-2017, issued by the Headmistress, St. Thomas HSS, Amboori; and another minor daughter Veena V S, holder of School Certificate dated 1-6-2020 with Admission No. 13537, date of Admission 30-5-2015, issued by the Headmistress, St. Thomas HSS, Amboori; and my minor son Visakh V S, holder of School Certificate dated 1-6-2020 with Admission No. 14213, date of Admission 22-5-2019, issued by the Headmistress, St. Thomas HSS, Amboori; have embraced Hinduism from Christian Cheramar Community vide Suddhi Certificate No. 28816/2020, dated 4-6-2020, issued from Aryasamaj, Thiruvananthapuram, with the same name respectively. Hereafter they will be the members of Hindu Cheramar Community.

This change will come into effect in all records related to them.

Amboori,  
8-6-2020.

VIKRAMAN M

## NOTIFICATION

I, Rajan F, Bless Me House, House No. 934, Choozhattukotta, Malayam P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 571, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my Extract of Admission Register with Admission No. 9743, date of Admission 22-5-1978, issued by the Principal, Government VHSS, Malayinkil; is corrected as SIUC Christian Nadar vide Certificate No. A5/5898/20/DDis., dated 4-6-2020, issued by the Tahsildar, Taluk Office, Kattakada.

This change will come into effect in all records related to me.

Kattakada,  
8-6-2020.

RAJAN F

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Biju C, Kuzhivila Puthen Veedu, P H C Road, VP X/433, Vilappilsala P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 543; holder of Extract of Admission Register with Admission No. 6340, date of Admission 16-7-1981, issued from Government Boys H S, Chalai; Permanent Account No. DJDPB0438N, issued from Income

Tax Department, Government of India; Electoral Identity Card No. YUC0749333, dated 3-6-2020, issued by the Electoral Registration Officer, Kattakada Constituency; have changed my name as Sanjuponnu.C and will sign accordingly.

This change will come into effect in all records related to me.

Kattakada,  
5-6-2020.

BIJU C

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jayakumari. P, Rahul Bhavanam, Pochamkonam Ezhukone P. O., Kollam District, Pin-691 505, holder of S. S. L. C. Book No. D 631527 with Register No. 259918 of March 1984 known as Jayakumary in the Ration Card No. 1208088029 issued on 27-12-2018 by the Taluk Supply Officer, Kottarakkara in Election Identity Card No. LXC 1420488 dated 27-3-2001 issued by the Electrol Registration Officer Neduvathoor LA Constituency known as Prasanna Kumari in the Employees Provident Fund Scheme 1952 subscriber's Annual Statement Account No. KR/KLM/0001267/000/0001786 issued by the Regional Provident Fund Commissioner and also known as Prasannakumari in the Kerala Cashew Workers Relief and Welfare Board Membership No. 02/04/02/1069 issued by the Chief Executive Officer Kerala Cashew Worker Relief and Welfare Board is one and the same person. Hereafter I will be known by the name Jayakumari. P only.

This change will come into effect in all records related to me.

Kollam,  
26-2-2020.

JAYAKUMARI. P

## NOTIFICATION

I, Bijukumar C, Paradise, Randu Road, East Kallada P. O., Kollam Taluk, Kollam District, Pin-691 502, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Xian-Latin Parava convert in my S. S. L. C. Book No. F084715 with Register No. 197984 of March 1986, is corrected as Christian-Latin Catholic vide Certificate No. 4063/20/A5/KDis., dated 19-3-2020 issued by the Tahsildar, Taluk Office, Kollam.

This change will come into effect in all records related to me.

Kollam,  
14-5-2020.

BIJUKUMAR C



## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Salini. T, Anivilasam, Vadakkumkarakizhakk, Umayanalloor P. O., Kollam District, Pin-691 589, holder of Extract of School Admission Register with Admission No. 8004 date of Admission 24-5-1993 issued by Headmaster, Thazhuthala Muslim UP School, Kottiyam, Kollam, in the Kerala Cashew Workers Relief and Welfare Fund Board, Identity Card with Membership No. 1020040913 issued by the Chief Executive Officer, Kerala Cashew Workers Relief and Welfare Fund Board Kollam, in the Birth Certificate of my minor daughter Adithya. S with Registration No. 5137/2010 date of Registration 28-5-2010 issued by the sub Registrar of Births and Deaths Kollam Corporation, known as Sreedevi in the Ration Card No. 1207094161 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Kollam, in the Electoral Identity Card No. KCW2380251 dated 23-10-2002 issued by Electoral Registration Officer, Eravipuram LA Constituency in the Birth Certificate of my minor son Adithyan. A with Registration No. 12309 date of Registration 16-11-2004 issued by the Registrar of Births and Deaths Kollam Corporation known as Salini in the Employee Provident Fund Scheme 1952 Subscribers Annual Statement of Account for the year 2016-17 with Account Number KR/KLM/0001491/00A/0001985 issued by the Regional Provident Fund Commissioner and also known as Shalini. T in the ESI Card IP No. 4805347935 issued from the Employees State Insurance Corporation, New Delhi is one and the same person. Hereafter I will be known by the name Sreedevi only.

This change will come into effect in all records related to me.

Kollam,  
27-2-2020.

SALINI. T

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Seenath Beevi. A, Pulikkathu, Muzhangodi, Thodiyoor P. O., Karunagappally, Kollam District, Pin code-690 523, holder of S. S. L. C. Book No. E 634377 with the Register No. 214556 of March 1986, known as Seenath Beevi in the Ration Card No. 1210040890 (Sl. No. 1) dated 15-3-2017 issued by the Taluk Supply Officer, Karunagappally, known as Seenath in the Election Identify Card No. UOV0029207, dated 1-9-2008, issued by

the Electoral Registration Officer, Karunagappally LA Constituency, in the S. S. L. C. No. E 490039 with the Register No. 513064 of March 2005 of my daughter Amina. S, known as Seenath. A in the S. S. L. C. No. I 542860 with the Register No. 167874 of March 2009 of my daughter Shameena. S known as Zeenath in the S. S. L. C. No. D 580880 with the Register No. 180090 of March 2004 of my daughter Shejina. S and also known as Seenath Beevi Shajihan in the Passport No. K8328270 issued on 18-3-2013 issued by the Passport Officer, Thiruvananthapuram is one and the same person. Hereafter I will be known by the name Seenath A only.

This change will come into effect in all records related to me.

Karunagappally,  
19-3-2020.

SEENATH BEEVI. A

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shajihan. J, Pulikkathu, Muzhangodi, Thodiyoor P. O., Karunagappally, Kollam District, Pin code-690 523, holder of S. S. L. C. Book No. C 328233 with Register No. 440039 of March 1982, known as Shajihan in the Ration Card No. 1210040890 (Sl. No. 5) dated 15-3-2017 issued by the Taluk Supply Officer Karunagappally, known as Shajahan in the Election Identity Card No. UOV0029199 dated 1-9-2008 issued by the Electoral Registration Officer, Karunagappally LA Constituency, in the PAN Card No. DBKPS5941G issued from Income Tax Department Govt. of India, in the S. S. L. C. No. I 542860 with the Register No. 167874 of March 2009 of my daughter Shameena. S, in the S. S. L. C. No. D 580880 with the Register No. 180090 of March 2004 of my daughter Shejina. S known as Shajahan. J in the S. S. L. C. No. E 490039 with the Register No. 513064 of March 2005 of my daughter Amina. S, in the Driving License No. 23/1877/1991 dated 19-10-2019 issued by the Asst. LA Karunagappally and also known as Shajihan Jalaludeen Kunju in the Passport No. P4786034 issued on 17-2-2017 issued by the Passport Officer, Thiruvananthapuram is one and the same person. Hereafter I will be known by the name Shajahan J.

This change will come into effect in all records related to me.

Karunagappally,  
19-3-2020.

SHAJIHAN. J

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Achu M S Akhil Bhavan, Venmannoor, Anakkottoor P. O., Neduvathoor, Kottarakkara Taluk, Kollam District, Pin-691 5051, holder of S. S. L. C. No. F467022 with Register No. 497485 of March 2006; in the Higher Secondary Examination (Class XII) Certificate No. HSE053992 with Register No. 4058232 of March 2008; in the Mechanical Engineering Diploma Certificate No. 0040811 with Register No. 88021463 of April 2011 dated 25-6-2011 issued by the Joint Controller of Technical Examinations (Kerala), State Board of Technical Education, Govt. of Kerala; in the Degree of Bachelor of Technology under Mechanical Engineering Certificate No. 0340253 with Register No. 40308805/10416067 of April 2014 issued by the Vice Chancellor, University of Kerala; in the Birth Certificate with Registration No. 2057/1989 date of Registration 20-9-1989 issued by the Sub Registrar of Births & Deaths, Kottarakkara Grama Panchayat; in the Marriage Certificate No. 5258/2016 with Registration No. 133/2016 date of Registration 25-8-2016 issued by the Local Registrar, Kareepra Grama Panchayat; in the Driving Licence No. 24/7339/2011 dated 16-9-2017 issued by the Assistant LA Ernakulam; in the PAN Card No. FXEPS8294C issued from Income Tax Department Government of India; in the Ration Card No. 1208012640 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Kottarakkara; in the Electoral Identity Card No. XCR0228254 dated 24-12-2014 issued by the Electoral Registration Officer, Kottarakkara LA Constituency, have changed my name as Adhithyan M S.

This change will come into effect in all the records related to me.

Neduvathoor,  
17-3-2020.

ACHU M S

## NOTIFICATION

I, Gopakumar. G, Gopi Bhavanam, Manchalloor, Pathanapuram P. O., Pathanapuram Taluk, Kollam District, Pin-689 695, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nair in my S. S. L. C. Certificate No. E 155347 with Register No. 499773 of March 2005; is corrected as Hindu, Veluthedan vide Certificate No. C1-2575/2020/K.Dis., dated 17-3-2020, issued by the Tahsildar, Taluk Office, Pathanapuram.

This change will come into effect in all records related to me.

Pathanapuram,  
20-3-2020.

GOPAKUMAR. G

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Indira Bai P V, Indeevaram (XI/314), Peringara P. O., Thiruvalla Taluk, Pathanamthitta District, Pin-689 108; holder of S. S. L. C. Certificate No. 415032 with Register No. 43184 of March 1968; Degree Certificate with Register No. 4753/A73, issued by Vice Chancellor, University of Kerala; Marriage Certificate with Register No. 548 A, dated 1-8-2019, issued by Peringara NSS Karayogam No. 1110; Residence Certificate No. B3-555/2020, dated 11-2-2020, issued by Secretary, Peringara Panchayat; also known as Indirabai P V in the Pension Payment Order No. 30674005, dated 2-11-2005, issued from the Office of the Accountant General (A & E) Kerala, Thiruvananthapuram; known as Indirabai in the Electoral Identity Card No. KL/16/105/216319, dated 26-8-1998, issued by the Electoral Registration Officer, Thiruvalla Constituency; known as Indira Bai Prayattu Velu Pillai in the Permanent Account No. ACYPP7814M, issued from Income Tax Department, Government of India; and known as Indira Rajan in the Passport No. N 7898903, dated 14-3-2016, issued by Passport Officer, Thiruvananthapuram; Birth Certificate with Registration No. 1466/1983, date of Registration 20-9-1983, issued by the Registrar of Births & Deaths, Thiruvalla Municipality, of my daughter Athira Rajan; is one and the same person. Hereafter I will be known by the name Indira Bai P V only.

This change will come into effect in all records related to me.

Peringara,  
18-2-2020.

INDIRA BAI P V

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aleyamma Varughese, Thachayil Veedu, Erezha North, Chettikulangara P. O., Alappuzha District, Pin-690 106, holder of S. S. L. C. Book No. A 565099 with Register No. 45665 of March 1973, Marriage Certificate with Registration No. 140/2019 date of Registration 30-7-2019 issued from Mavelikara Municipality, also known as Aleyamma Yohannan in Ration Card No. 1421045005 dated 15-3-2017 issued by Taluk Supply Officer, Mavelikkara, in Election Identity Card No. ALS0977439 dated 10-12-2019 issued by Electoral Registration Officer, Kayamkulam LA Constituency, in PAN Card No. BWZPA1803K issued from Income Tax Department, Govt. of India, and as Santhi Dass in the Pension Certificate of my husband D. Yohannan [Regimental No. 053647A issued from Staff Office (Pensions) for Commissioner Beauru of Sailors, Mumbai] is one and the same person. Hereafter I will be known by the name Aleyamma Yohannan only.

This change will come into effect in all records related to me.

Chettikulangara,  
6-2-2020.

ALEYAMMA VARUGHESE

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Joseph P. S, Pallikkathara House, Pulikuttisserry P. O., Kottayam Taluk, Kottayam-686 015, holder of Extract of School Admission Register with Admission No. 3391, date of Admission 24-5-1966, issued by Headmaster, St. George L. P. S., Valyad and also known as Kunjukunju Vava in the Ration Card No. 1523117934 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Kottayam is one and the same person. I have embraced Hinduism from Christian, Cheramar Community as per Suddhi Certificate No. 28770/2020, dated 14-1-2020, issued from Aryasamaj, Trivandrum with the name Kunjukunju Vava. Hereafter I will be a member of Hindu, Cheramar Community and will be known by the name Kunjukunju Vava only.

This change will come into effect in all records related to me.

Pulikuttisserry,  
18-1-2020.

JOSEPH P. S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kamarul Nazeema, Konickal House, Ettumanoor P. O., Kottayam Taluk, Kottayam, Pin-686 631, holder of S. S. L. C. Book (Duplicate) No. BJ 731830 with Register No. 242313 of March 1995, Marriage Certificate with Registration No. 311/2017, date of Registration 28-3-2017, issued by Marriage Registrar, Kottayam Municipality, in the Birth Certificate of my son Alsam. K. Anvar with Registration No. 2403/2002, date of Registration 25-9-2002, issued by Secretary & Registrar of Births & Deaths, Ettumanoor Grama Panchayat, and also known as Nazeema Anvar in the Ration Card No. 1523160049 (Sl. No.1), dated 15-3-2017, issued by Taluk Supply Officer, Kottayam, Passport No. R 4124706, date of issue 14-9-2017, issued by Regional Passport Officer, Cochin, in the S. S. L. C. of my son Alsam. K Anvar with No. T470572, Register No. 518180 of March 2018, and known as Nazeema Anwar in the Extract of School Admission Register of my daughter Amjatha. K Anwar with Admission No. 2323, date of Admission 1-3-2013, issued by Principal, SFS Public School & Junior College, Ettumanoor and also known as Nazeema in the Election Identity Card No. FPD 1738798, dated 22-9-2010, issued by Electoral Registration Officer, Ettumanoor LA Constituency, PAN Card No. ATKPN6991Q, issued from Income Tax Department, Govt. of India, in the Birth Certificate of my daughter Amjatha. K. Anwar with Registraion No. 1176/07, date of Registration 21-3-2007, issued by Registrar of Birth & Deaths and Secretary, Arpookara Grama Panchayat is one and the same person. Hereafter I will be known by the name Nazeema Anvar only consequent on my marriage.

This change will come into effect in all records related to me.

Ettumanoor,  
28-5-2020.

KAMARUL NAZEEMA

## NOTIFICATION

I, Thomas Mathew, Kalappurackal House, Kizhapparayar P. O., Meenachil Taluk, Kottayam, Pin-686 578, do hereby notify for the information of all authorities concerned and the public that my minor son Aivy Thomas, holder of Birth Certificate with Registration No. 2691/2005, date of Registration 16-12-2005, issued by Registrar of Births and Deaths, Municipal Office, Pala, Extract of School Admission Register with Admission No. 7669, date of Admission 30-5-2015, issued by Headmaster, KTJM High School, Idamattom, Ration Card No. 1527076165 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Meenachil have changed his name as Ivin Thomas.

This change will come into effect in all records related to him.

Kizhapparayar.

THOMAS MATHEW

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, James Johny, Ambalathumkal House, Monippally P. O., Meenachil Taluk, Kottayam, Pin-686 636, holder of All India Secondary School Examination 2007 Marks Statement S. No. SSE/2007/087765 with Roll No. 4131948 of May 2007, issued from Central Board of Secondary Education, Delhi, All India Secondary School Examination 2007 Certificate with S. No. SSE/2007/432090, Roll No. 4131948 of May 2007, issued from Central Board of Secondary Education, Delhi, Higher Secondary Examination Certificate No. HSE A 138347 with Register No. 5133989 of March 2009, issued from Board of Higher Secondary Examination, Thiruvananthapuram, Birth Certificate with Registration No. 207, date of Registration 15-2-1991, issued by Registrar of Births & Deaths, Ettumanoor Grama Panchayat, Ration Card No. 1527036820 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Meenachil and also known as James Johny Ambalathumkal in the PAN Card No. BLAPA5225R, issued from Income Tax Department, Govt. of India, Driving Licence No. 35/1524/2009, dated 8-5-2009, issued by Asst. L.A Palai is one and the same person. Hereafter I will be known by the name James Johny Ambalathumkal only.

This change will come into effect in all records related to me.

Monippally,  
19-5-2020.

JAMES JOHNY

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Antony V. M, Varikkadu House, Kottamury P. O., Thrickodithanam, Changanacherry Taluk, Kottayam, Pin-686 105, holder of Extract of School Admission Register with Admission No. 3557, date of Admission 31-5-1965, issued by Headmistress, St. Joseph's U. P. S., Kayalpuram and also known as Antappan in the Election Identity Card (Duplicate) No. KMJ0946087, dated 18-7-2009, issued by Electoral Registration Officer, Changanacherry LA Constituency, Ration Card No. 1524004648 (Sl. No. 3), dated 16-5-2019, issued by Taluk Supply Officer, Changanacherry is one and the same person. Hereafter I will be known by the name Antony V. M only.

This change will come into effect in all records related to me.

Kottamury,  
30-1-2020.

ANTONY V. M

## NOTIFICATION

I, Henry Thomas J, Sneha Bhavan, Thokkupara P. O., Devikulam Taluk, Idukki District, Pin-685 565, do hereby notify for the information of all concerned authorities and the public that my minor daughter Seveena Margaret Henry, whose Community is entered in her S. S. L. C. Book (Book No. U599139 with Register No. 331977 of March 2019) as Christian Latin is corrected as Christian Parayan vide Certificate No.-J2-457/19.K.Dis., dated 11-12-2019 issued by Tahsildar, Taluk Office, Devikulam.

This corrections will come into effect in all records related to her.

Thokkupara,  
3-6-2020.

HENRY THOMAS J

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Saranya P. S, Kallampillil House, Arikuzha P. O., Thodupuzha Taluk, Idukki, Pin-685 608, holder of S. S. L. C. No. A 433177 with Register No. 217761 of March 2000, Higher Secondary Examination Certificate No. HSE 021916 with Register No. 605887 of March 2002, issued from Board of Higher Secondary Examination, Thiruvananthapuram, Diploma in General Nursing and Midwifery Certificate with Exm. No. 51202715, dated 30-5-2006, issued from Kerala Nurses and Midwives Council, Thiruvananthapuram, Diploma in General Nursing and Midwifery Registration Certificate

with Register No. 49924, dated 7-5-2020, issued from Kerala Nurses and Midwives Council, Thiruvananthapuram, Marriage Certificate No. 64/2007, dated 10-9-2007, issued from Marriage Officer, Thodupuzha, and as Saranya in the Ration Card No. 1740049877 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Moovattupuzha and also known as Saranya Sreejith in the Passport No. T5550646, date of issue 10-5-2019, issued by Regional Passport Officer, Cochin, Driving Licence No. 44/353/2017, dated 24-1-2017, issued by Asst. L.A Kothamangalam is one and the same person. Hereafter I will be known by the name Saranya Sreejith only consequent on my marriage.

This change will come into effect in all records related to me.

Arikuzha,  
11-6-2020.

SARANYA P. S

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mariamma George, Manavalan House, Champannoor North, Angamaly (S) P. O., Ernakulam District, Pin-683 573, holder of S. S. L. C. C No. 053626 with Register No. 336021 of March 2003 issued From Board of Public Examinations, Kerala, Higher Secondary Examination Certificate No. HSE 0374543 with Register No. 1625991 of March 2005 issued from Board of Higher Secondary Examination, Government of Kerala, Post Graduate Diploma in Computer Application Certificate Register No. 34101 dated 11-8-2008 issued from, Information Technology Education Council, Thiruvananthapuram, Marriage Certificate No. 4349/2016 dated 21-11-2016 with Registration No. 227/2016 date of Registration 21-11-2016 issued by Health Inspector & Local Registrar of Marriages(Common) Angamaly Municipality, Electoral Identity Card No. NJG0003533 dated 20-9-2008 issued by the Electoral Registration Officer, Idukki LA Constituency, in the Birth Certificate with Registration No. 134/2018 date of Registration 24-4-2018 issued From Vazhathope Grama Panchayat, of my minor daughter Layana Bijoy also known as Mariamma in the Pre-primary Teacher Training Certificate with Register No. 2899 of April 2011 issued by KCWS, Kannur, In the Ration Card No. 1674017544 (at Sl. No. 5) issued by Taluk Supply Officer, Idukki, is one and the same person. Hereafter I have changed my name as Anitha Bijoy consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Angamaly,  
28-5-2020.

MARIAMMA GEORGE



## NOTIFICATION

I, Suresh A V, D-1, KSEB Quarters, 110 KV Sub Station, Kadavanthra P. O., Ernakulam Taluk, Ernakulam District, Pin-682 020, do hereby notify for the information of all authorities concerned and the public that my minor son Maanas R Suresh, holder of School Certificate with Admission No. 7119, dated 25-5-2020, issued by the Principal, Bhavan's Vidya Mandir, Girinagar, Kochi; Birth Certificate with Registration No. 1918/2008, date of Registration 22-1-2008, issued by the Registrar of Births and Deaths, Corporation of Thiruvananthapuram; also known as Maanas in the Ration Card No. 1733071014 (Sl. No. 2) dated 15-3-2017, issued by Taluk Supply Officer, Kochi; and known as Maanas Raji Suresh in the Passport No. P8244645, date of issue 15-3-2017, issued from Regional Passport Office, Cochin; is one and the same person. Hereafter I have changed his name as Maanas Adiyodi.

This change will come into effect in all records related to him.

Kadavanthra,  
1-6-2020.

SURESH A V

## NOTIFICATION

I, Sindhu V S, residing at Padannezhath House, VMRRA-159, Kottaram Road, Vaduthala P. O., Kochi-682 023, Ernakulam District, Kerala State, now employed as Senior Clerk in Kadamakudy Grama Panchayat, Pizhala P. O., do hereby notify for the information of all concerned authorities and public that my Community which is wrongly entered as Hindu-Vysia in my S. S. L. C. Book No. F 105425 with Register No. 439942 of March 1994 is corrected as Hindu-Vaniyan vide Community Certificate No. SR. No. 4938/2020/A7/K.Dis., dated 27-2-2020 issued by Tahsildar, Kanayannur Taluk.

This correction will come into effect in all records related to me.

Vaduthala,  
23-3-2020.

SINDHU V S

## NOTIFICATION

I, Shilu Mariam Cherian, 32/2600, Kalarickal House, NH-47, Palarivattom P. O., Ernakulam District, Pin-682 025, do hereby notify for the information of all authorities concerned and public that my minor daughter Daniela Leela Benjamin, holder of Birth Certificate with Registration Entry No. 104, date of Registration 7-7-2004 issued from the Registrar London Borough of Havering and School Certificate with name Daniela Susan Koruth, Admission No. 2253 having date of Admission 8-4-2013 issued by the Principal, Gregorian Public School, Kochi

and Passport No. P0466088 issued on 27-4-2016 by Regional Passport Officer, Regional Passport Office, Kochi and known as Daniela in the Ration Card No. 1732035831 (at Sl. No. 4) dated 15-3-2017 issued by CRO, Ernakulam, is one and the same person. Hereafter I have changed her name as Daniela Leela Benjamin.

This change will come into effect in all records related to her.

Kochi,  
20-6-2020.

SHILU MARIAM CHERIAN

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rosy V. C., Mattekadan House, Koratty East P. O., Thirumudikunnu Desam, Chalakudy Taluk, Thrissur District, Pin-680 308, holder of Extract of School Admission Register with Admission Number 5227 date of Admission 24-5-1974 issued by Headmaster, HMLPS Thirumudikunnu, Thrissur District, known as Rosily in the Election Identity Card Number KL/10/061/312391 dated 9-12-1998 issued by Electoral Registration Officer, Chalakudy L.A. Constituency also known as Rosily Lawrence in the Ration Card Number 1875107218 dated 15-3-2017 issued from Taluk Supply Office, Chalakudy is one and the same person. Hereafter I will be known by the name Rosily only.

This change will come into effect in all records related to me.

Thirumudikunnu,  
22-1-2020.

ROSY V. C.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mamookoya, Mahasranginakam, Agali P. O., Palakkad District, Pin-678 581, holder of Extract of School Admission Register with Admission No. 1823, date of Admission 26-6-1955 issued by the Headmaster, Govt. U. P. School Kundungal, Calicut, as Mamukoya in the Election Identity Card No. LZG1480086 dated 24-2-2001 issued by the Electoral Registration Officer, Mannarkkad LA Constituency, in the Ration Card No. 1949030177 dated 15-3-2017 (Sl. No. 4) issued by the Taluk Supply Officer, Mannarkkad, also known as M. S. Baba in the Extract of School Admission Register of my son Shamsudeen V. with Admission No. 3538, date of Admission 20-5-1983 issued by the Headmaster, Kallur New U. P. School, Mattanur, and as Baba Mahasranginkam in the Passport of my son Shamsudeen Vattappoyil with Passport No. J 6869721 issued on 30-5-2011 by the Assistant, Passport Office, Kozhikode is one and the same person. Hereafter I will be known by the name Mamookoya only.

This change will come into effect in all records related to me.

Agali,  
7-2-2020.

MAMOOKOYA

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, P V Rohit, Gloriosa, Vikas Nagar, Kadamkode, Karingarapully P. O., Palakkad-678 551, holder of All India Secondary School Examination, 2007 Certificate S. No. SSE/2007/413028 with Roll No. 4143319 dated 28-5-2007, in the All India Senior School Certificate Examination, 2009 S. No. SSCE/2009/0204458 with Roll No. 4630369 dated 20-5-2009, both the above Certificates issued from Central Board of Secondary Education, Delhi, also known as P. V. Rohit in the Continuous Discharge Certificate cum Seafarer's Identity Document No. MUM 172747 issued from Govt. Shipping Office, Mumbai, in the Ration Card No. 1946110408 (Sl. No. 2) dated 15-3-2017 issued by the Taluk Supply Officer, Palakkad, in the Driving Licence No. 9/9074/2010 dated 12-10-2010 issued by the Asst. L. A., Palakkad, in the Certificate of Marriage with Registration No. 265/2015, date of Registration 26-12-2015, issued by the Registrar of Marriages & Secretary, Kollengode Grama Panchayat, in the Birth Certificate with Registration No. 1108/1992, date of Registration 29-2-1992 issued by the Registrar of Births & Deaths, Palghat Municipality, known as Rohit P. V. in the Election Identity Card No. IPT0386235 dated 10-1-2013 issued by the Electoral Registration Officer, 55 Malampuzha, LA Constituency, known as Parambil Veedu Rohit in the PAN Card No. BJCPP4277N issued from Income Tax Department, Govt. of India, in the General Operator's Certificate (GMDSS) No. GOC-C-4223 dated 18-10-2012 issued from Ministry of Communication & IT., D.O.T., Govt. of India, known as Parambil Veedu Rohit in the B. Sc. Nautical Science Certificate Sl. No. 00251 with Enrolment No. 02709011062 of June 2013 issued from Indian Maritime University, known as Rohit Parambil Veedu in the Passport No. T4491318 dated 12-2-2019 issued by the Regional Passport Officer, Regional Passport Office, Cochin, in the Certificate of Competency as First Mate of a Foreign-Going Ship No. IFO-21808 issued from D. G. Shipping, Mumbai, and as Veedu, Rohit Parambil in the Indian Seafarer Identity Document No. C 31183406 dated 22-11-2019 issued from D. G. Shipping, Chennai is one and the same person. Hereafter I will be known by the name Parambil Veedu Rohit only.

This change will come into effect in all records related to me.

Karingarapully,  
7-5-2020.

P V ROHIT

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Pathumma. P., Moothedath House, Karalmanna Post, Ottappalam Taluk, Palakkad District, Pin-679 506, holder of School Admission Register Extract with Admission No. 4417, date of Admission 22-5-1990, of D. U. H. S. S., Thootha, also known as Habeeba in the Electoral Identity Card No. IWB0655464, dated 9-1-2016, issued by the Electoral Registration Officer, Shornur Constituency, and in the Ration Card No. 1948211321 (Sl. No. 1), issued by the Taluk Supply Officer, Ottappalam, is one and the same person. Hereafter I have changed my name as Habeeba. P.

This change will come into effect in all records related to me.

Karalmanna,  
27-1-2020.

PATHUMMA. P.

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sarika P S, Pallath House, House No. 61/15, Kumaranallur Post, Pattambi Taluk, Palakkad District, holder of S. S. L. C. No. H 100366 with Register No. 265507 of March 2008, Electoral Identity Card No. UBT0232181, dated 7-1-2012, issued by Electoral Registration Officer, Thrithala and in the Ration Card No. 1976056066 dated 15-3-2017, issued from Taluk Supply Office, Pattambi, have embraced Islam from Hindu-Arayan Community. Hereafter I will be a member of Islam Religion.

This change will come into effect in all records related to me.

Kumaranallur,  
28-5-2020.

SARIKA P S

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Noufira T, Mangattuparamban House, Thachanna, Maithra P. O., Areacode Via, Eranad Taluk, Malappuram District, Pin-673 639, holder of S. S. L. C. B No. 182407 with Register No. 546526 of March 2001, entered in the Birth Certificate of my minor daughter Rifa M P Registration No. 460/2009, date of Registration 20-3-2009, issued by the Registrar of Birth & Deaths, Kuzhimanna Grama Panchayat, in the Marriage Certificate No. C/217 dated 22-10-2016, issued by the Secretary, Farooq Juma Masjid Mahallu Committee, Eranhimavu, Kozhikode, also known as Noufira in the Election Identity Card No. ZGR0047159 issued on 11-2-2009 by the Electoral Registration Officer, Ernad LA Constituency, in the Ration Card No. 2051063722 (Sl. No. 7) issued on 15-3-2017 by the Taluk Supply Officer, Ernad, entered in the Birth Certificate of my minor daughter Fathima Fida. M. P (Registration No. 39/07, date of Registration 30-1-2007, issued by the Registrar of Births & Deaths, Areacode Grama Panchayat, entered in the Birth Certificate of my minor daughter Hiba Fathima M P. Registration No. 305/2013, date of Registration 22-2-2013 issued by the Registrar of Births & Deaths, Secretary, Kuzhimanna Grama Panchayat, Extract of School Admission Register of my minor daughter Rifa M P (Admission No. 15074, date of Admission 28-5-2019 issued by the Headmaster, GUPS Moorkanad, Urangattiri) and known as Noufira Thenchiriparamb in the Passport No. P3703547 issued on 25-11-2016 by the Passport Officer, Passport Office, Malappuram, is one and the same person. Hereafter I have changed my name as Noufira Kambalavan.

This change will come into effect in all records related to me.

Maithra.

NOUFIRA T

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jishad. K. P, Al-Falaq House, Kodinatumukku, Olavanna P. O., Kozhikode Taluk, Kozhikode District, Pin-673 019, holder of S. S. L. C. B No. 058082 with Register No. 523488 of March 2001, Higher Secondary Examination Certificate No. HSE 882011 with Register No. 919220 of March 2003 issued by the Joint Director (Examinations), Department of

Higher Secondary Education, Government of Kerala, B B A Degree Certificate No. 222855, with Register No. FKAEBBA008 of April 2009 issued on 11-2-2010 from the Vice Chancellor, University of Calicut, in the PAN Card No. ARFPK3094G issued from Income Tax Department, Government of India, in the Driving Licence No. 11/9590/2004 issued on 20-12-2004 by the ALA, Kozhikode, in the Marriage Certificate No. 916/2015 with Registration No. 64/2015, date of Registration 7-3-2015, issued by the Local Registrar of Marriages (Common), Mampad Grama Panchayat, entered in the Birth Certificate of my minor daughter Aesha Emmara K. P (Registration No. 765/2016, date of Registration 28-1-2016, issued by the Registrar of Births and Deaths, Manjeri Municipality, entered in the Birth Certificate of my minor son Abdullah Ziya (Registration No. 7568/2017, date of Registration 2-9-2017, issued by the Registrar of Births and Deaths, Manjeri Municipality and entered in the Birth Certificate of my minor son Ibrahim Maahi K. P (Registration No. 1049/2019, date of Registration 16-9-2019 issued by the Registrar of Births and Deaths, Edavanna Grama Panchayat, also known as Jishad Kizhakkum Parambil in the Passport No. P1278308 issued on 22-7-2016, by the Passport Officer, Passport Office, Kozhikode, is one and the same person. Hereafter I have changed my name as Dawood Ibn Sulaiman.

This change will come into effect in all records related to me.

Olavanna.

JISHAD. K. P

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Balasubramanian. T., Theduvil House, Thiruhridaya Nagar, Kalpetta North, Kainatty Post, Vythiri Taluk, Wayanad District, Pin-673 122, holder of School Admission Extract with Admission No. 237, date of Admission 23-5-1969 issued by Headmaster, SDMLP School, Kalpetta North also known as Subramaniyan in the Ration Card No. 2262044532 dated 15-3-2017 issued by the Taluk Supply Officer, Vythiri, is one and the same person. Hereafter I have changed my name as Subramaniyan. T.

This change will come into effect in all records related to me.

Kalapetta North,  
13-2-2020.

BALASUBRAMANIAN. T.

## NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Leneesha M, Mundakkal Kolgappara Post, Krishnagiri, Sulthan Bathery Taluk, Wayanad, Pin-673 591, holder of Transfer Certificate Serial No. 06/2015-16, Admission No. 1802/1994 issued from G H. S. School Ambalamoola the Nilgiris, Pin-643 240, also known as Swapna Mankunnil Mohanan in the Passport No. N1586020 date of issue 11-8-2015 issued by Passport Officer, Passport Office, Kozhikode and as Swapna in the Ration Card No. 2263057055 dated 15-3-2017 issued by the Taluk Supply Officer, Sulthan Bathery, is one and the same person. Hereafter I have changed my name as Swapna M. M only.

This change will come into effect in all records related to me.

Sulthan Bathery,  
17-3-2020.

LENEESHA M

## NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Baby Smitha K. K, Alakapuri, I. I. H. T. - Kizhunna Road, P. O. Kizhunna, Kannur District, Pin-670 007, holder of S. S. L. C. No. C 097662 with Register No. 26558 of March 1982, as Smitha in the Ration Card No. 2366019333 (Sl. No. 1) dated 19-3-2019 issued by the Taluk Supply Officer, Kannur, as Smitha Janardhanan in the PAN Card No. AJFPJ9771K issued from Income Tax Department, Govt. of India, and as K. Shantha in the Duplicate Discharge Book of my husband Janardhanan K. V (Service No. 097175-B) issued on 3rd February 1997 by the Bureau of Sailors, Mankhurd, Bombay, and as K. K. Smitha in the one and the same Certificate No. 46190107, dated 27-2-2020 issued by Village Officer, Edakkad Village Office.

This change will come into effect in all records related to me.

Thottada,  
20-5-2020.

BABY SMITHA K. K

## NOTIFICATION

I, Shaima K., Kurunthazha House, Pookoth Kottaram, Taliparamba P. O., Kannur District, Pin-670 141, do hereby notify for the information of all authorities concerned and the public that my minor son Daksh Dharmik P. V., holder of Extract of School Admission Register with Admission No. 3854, date of Admission 20-4-2015 issued by the Principal, Chinmaya Vidyalaya, Taliparamba, Birth Certificate with Registration No. 378/2006, date of Registration 17-11-2006, issued by the Registrar of Births & Deaths and Special Grade Secretary, Pappinisseri Grama Panchayat, also known as Daksh Dharmik Puthiya Veetil in the Passport No. R6065839 issued on 23-5-2018 by the Passport Officer, Passport Office, Kozhikode, is one and the same person. Hereafter I have changed his name as Daksh Krishna.

It is further notified that my minor daughter Vrishali Krishna P. V., holder of Extract of School Admission Register with Admission No. 3983, date of Admission 6-4-2016 issued by the Principal, Chinmaya Vidyalaya, Taliparamba, Birth Certificate with Registration No. 1766, date of Registration 3-7-2010, issued by the Registrar of Births, Deaths & Marriages, Cantonment Board, Cannanore, also known as Vrishali Krishna Puthiya Veetil in the Passport No. R6065328 issued on 23-5-2018 by the Passport Officer, Passport Office, Kozhikode, is one and the same person. Hereafter I have changed her name as Vrishali Krishna.

The above changes will come into effect in all records related to them.

Taliparamba,  
3-2-2020.

SHAIMA K.